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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

CA.No. 190 of 1997

Date of Order. 24.11.98

Between:

- | | | |
|-------------------|----------------------|--------------|
| 1. M.Rama Brahman | 7. K.V.Anand | |
| 2. R.Pratap | 8. Ch.Sanjeeva Reddy | |
| 3. D.Satyaprakash | 9. B.Baliram | |
| 4. K.Rajakumar | 10. K.Venkaiiah | ..Applicants |
| 5. D.Phani Kumar | 11. B.Kanaka Ramulu | |
| 6. B.Srinivas | | |

And

1. Union of India, rep. by its Secretary
Telecommunications, Sanchar Bhavan,
Ashoka Road, New Delhi.
2. The Chief General Manager, Telecom
Circle, Andhra Pradesh, Hyderabad.
3. The Telecom District Manager, Kurnool ..Respondents.

Counsel for the Applicant : Mr.P.N.A.Christian

Counsel for the Respondents : Mr. V.Rajeswara Rao

CORAM:

THE HON'BLE MR. R.RANGARAJAN : MEMBER (A)

THE HON'BLE MR. B.S.JAI PARAMESWAR : MEMBER (J)

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COPY TO:-

1. The Secretary, Telecommunications, Sanchar Bhavan, Ashoka Road, New Delhi.
2. The Chief General Manager, Telecom, Circle, Andhra Pradesh, Hyd.
3. The Telecom District Manager, Kurnool.
4. One copy to Mr. P.N.A.Christian, Advocate, CAT., Hyd.
5. One copy to Mr. V.Rajeswara Rao, Addl.CGSC., CAT., Hyd.
6. One copy to D.R.(A), CAT., Hyd.
7. One duplicate copy.

srr

II COURT

TYPED BY
COMPILED BY.

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RAJAGOPALAN : M(A)

AND

THE HON'BLE SHRI G.S. JAI PARAMESHWAR :
M(J)

DATED: 24/11/98

ORDER/JUDGMENT

M.A./R.A/C.P.N.M.

in

G.A. NO. 190/98

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

supra (17) YLKR

